Annexure-3
Name of the corporate debtor: Sun Acrylics Private Limited Date of commencement of liquidation: 30.03.2022; Revised List of Stakeholders as on: 14.10.2022

List of operational creditors (Workmen) (Amount in ₹)												
Sl. Name of authorised Claim filed on		Details of claim received		Details of claim admitted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any	
No	representative, if any	behalf of	Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	% share in total amount of claims admitted	contingent claim	mutual dues, that may be set-off	rejected	claim under verification	
	Adv. Subhash K Shinde	Arvindbhai Dhodi	04.07.2022	7,35,646.00	-	wages remuneration and other amount	-	-	-	7,35,646.00	-	The claim was not provided in the form as specified under the liquidation regulation.     The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor.     There were no supporting with respect to the claim submitted.     The liquidator had requestd to share the requisite information and sent multiple reminders however, no response was received.
2	Adv. Subhash K Shinde	Tribhuvan Choudhary	04.07.2022	5,91,192.00	-	wages remuneration and other amount	-	-	-	5,91,192.00	-	The claim was not provided in the form as specified under the liquidation regulation.     The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor.     There were no supporting with respect to the claim submitted.
2	Adv. Subhash K Shinde	Sudhirbhai Ranchodbhai Patel	04.07.2022	7,87,660.00	-	wages remuneration and other amount	-	-	-	7,87,660.00	-	The claim was not provided in the form as specified under the liquidation regulation.     The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor.     There were no supporting with respect to the claim submitted.     The liquidator had requestd to share the requisite information and sent multiple reminders however, no response was received.
4	Adv. Subhash K Shinde	Sandesh Bhaghawnbhai Patel	04.07.2022	2,74,152.00	-	wages remuneration and other amount	-	-	-	2,74,152.00	-	The claim was not provided in the form as specified under the liquidation regulation.     The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor.     There were no supporting with respect to the claim submitted.     The liquidator had requestd to share the requisite information and sent multiple reminders however, no response was received.

23,88,650.00

TOTAL

23,88,650.00